

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No.71/2016
in
OA No.407/2014

This the 9th day of August, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Jag Mohan, IPS
Joint Director
Intelligence Bureau (MHA)
35, S.P.Marg, New Delhi Petitioner

(Advocate: Shri Alok Kumar for Shri K.S.Negi)

Versus

1. Shri Anjani Kumar Singh
Chief Secretary, Govt. of Bihar
Old Secretariat
Patna, Bihar-800 015.
2. Shri Amir Subhani
Principal Secretary
Department of Home (Police)
Old Secretariat
Patna, bihar-800 015.
3. Shri Sanjay Kumar
Accountant General (A&E) Bihar
Patna, Bihar. Respondents.

(Advocate: Ms. Aditi Gupta for Shri Gaurang Kanth for R-3
Shri Rudreshwar Singh with Shri Kishna Kant Dubey for R-1 & 2)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

When this matter is taken up, the learned counsel for the respondents while producing an order dated 31.03.2016 submitted that the Hon'ble High

Court of Delhi in WP (C) 2594/2016, filed against the order of this Tribunal, has been granted the stay, which is not disputed by the applicant's counsel.

2. In the circumstances, the Contempt Petition is closed and notices issued to the respondents are discharged. However, the applicant is at liberty to avail his remedies, in accordance with law, after the Writ Petition is finally decided. No costs.

(Dr. Birendra Kumar Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

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